

**Three Language Formula**

1658. SHRIMATI VEENA VERMA:  
SHRI RAJNI RANJAN SAHU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that under the three language formula various modes are adopted, such as by not taking timely action to make text books of different languages available for different classes of Secondary and Senior Secondary students, for compelling children to study languages of State Government's choice, rather than political choice, of the ruling parties in States, and

(b) if so, what steps are being taken by Central Government to ensure that the constitutional guarantee of school children to study language of their choice is not diluted, disrupted or violated in the fashion?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPT. OF EDUCATION AND DEPT. OF CULTURE (KUMARI SELJA): (a) and (b) The Government of India has all along recommended to the State Governments effective implementation of the Three Language Formula. School Education is looked after primarily by the State Governments and the role of the Central Government in the matter of implementation of the Three Language Formula is only recommendatory. The responsibility of making available the language textbooks to be used in the school system of a particular State rests with the respective State Government. The overwhelming majority of the schools of the country are under the academic and administrative control of the State Governments.

**Funds for Professional Education**

1659. SHRI KANAKSINH MOHANSINH MANGROLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the details regarding the funds allocated state-wise for the pro-

fessionalisation of school education during the last three years, year-wise; and

(b) what steps have been taken to encourage professional education in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPT. OF EDUCATION AND DEPT. OF CULTURE) (KUMARI SELJA): (a) Under the Centrally Sponsored Scheme of Vocationalisation of Secondary Education, vocational courses are introduced at plus two level of the school system (Classes XI and XII). A statement indicating the grants released to States/UTs for this programme during the last three years is enclosed (see below).

(b) A number of steps have been taken to encourage professional education in the country including the following:

(i) A Centrally Sponsored Scheme of Vocationalisation of Secondary Education is being implemented at plus two level of the school system.

(ii) At the undergraduate level, the University Grants Commission has started vocational courses in selected universities and colleges from the academic session 1994-95.

(iii) The All India Council of Technical Education (AICTE) has been established through an Act of Parliament to plan and coordinate the development and qualitative improvement of technical education at all levels.

**Statement**

*Grants to states/UTs for implementing vocational Education Programme during the last three years\**

(Rs. in lakhs)

Sl. No.	Name of State/UTs.	1991-92	1992-93	1993-94
1.	Andhra Pradesh . . . . .	1010.235	1584.915	640.58
2.	Arunachal Pradesh . . . . .	6.355	..	..
3.	Assam . . . . .	140.28	100.246	291.54
4.	Bihar . . . . .	0.75	..	408.81
5.	Goa . . . . .	49.65	92.562	56.93
6.	Gujarat . . . . .	879.375	1070.736	781.73
7.	Haryana . . . . .	155.00	131.44	228.18
8.	Himachal Pradesh . . . . .	56.858	59.417	..
9.	Jammu & Kashmir . . . . .	15.80	..	22.55
10.	Karnataka . . . . .	324.996	727.470	1012.695
11.	Kerala . . . . .	346.899	410.778	352.40
12.	Madhya Pradesh . . . . .	3.00	..	..
13.	Maharashtra . . . . .	1230.25	2195.333	2035.74
14.	Manipur . . . . .	44.00	7.183	7.40
15.	Meghalaya . . . . .	..	..	..
16.	Mizoram . . . . .	..	24.883	21.924
17.	Nagaland . . . . .	..	..	1.40
18.	Orissa . . . . .	..	1.22	650.00
19.	Punjab . . . . .	222.25	320.62	253.74
20.	Rajasthan . . . . .	323.56	340.395	385.19
21.	Sikkim . . . . .	0.044	5.32	7.15
22.	Tamil Nadu . . . . .	727.90	..	700.16
23.	Tripura . . . . .	..	..	4.13
24.	Uttar Pradesh . . . . .	99.147	581.39	258.42
25.	West Bengal . . . . .	..	..	..
26.	Andaman & Nicobar . . . . .	..	..	..
27.	Chandigarh . . . . .	20.77	8.65	22.77

1	2	3	4	5
28.	Dadra & Nagar Haveli . . . . .	..	5.25	2.79
29	Daman & Diu . . . . .	..	..	3.09
30	Delhi . . . . .	0.30	46.38	105.00
31.	Lakshdweep . . . . .	..	..	..
32.	Pondicherry . . . . .	..	..	17.44

TOTAL : 5657.419 7714.188 8271.469

#### Education for disabled children

1660. SHRI BHAGABAN MAJHI:  
Will the Minister of HUMAN RE-  
SOURCE DEVELOPMENT be pleased to  
state:

(a) the approximate number of dis-  
abled children in the country;

(b) whether it is a fact that 90 per  
cent out of them do not go to school;

(c) if so, what steps have been taken  
by Government to provide them proper  
education; and

(d) what are the details thereof?

THE DEPUTY MINISTER IN THE  
MINISTRY OF HUMAN RESOURCE  
DEVELOPMENT (DEPTT. OF EDU-  
CATION AND DEPTT. OF CUL-  
TURE) (Kumari SELJA): (a) and  
(b) According to information furnished  
by the National Council of Educational  
Research & Training (NCERT), the  
number of handicapped children in the  
country at present is 10.39 million.  
The precise percentage of disabled child-  
ren who do not go to school is not  
available.

(c) and (d) The Centrally Sponsored  
Scheme for Integrated Education for  
the Disabled Children is expected to  
cover 50,000 disabled children by  
the end of the 8th Plan. Under this  
scheme 100 per cent financial assistance  
is provided to States/Union Territories/  
Voluntary, Organisations for creating nec-  
essary facilities for disabled children

in common schools and giving various  
allowances to the disabled children for  
books and stationery, transport, uniform,  
equipment etc. Special education has  
been launched as a component in pre-  
service training of teachers. Under the  
District Primary Education Programme  
(DPEP) there is provision for enrol-  
ment of disabled children alongwith nor-  
mal children. The Ministry of Welfare  
is giving grants-in-aid to 320 organisa-  
tions for education, training and reha-  
bilitation of disabled children as well  
as for setting up of special schools for  
the disabled. State Government/Union  
Territories are also running special  
schools for disabled children.

#### Literacy rate in Bihar

1661. SHRI JANARDHAN YADAV:  
Will the Ministry of HUMAN RE-  
SOURCE DEVELOPMENT be pleased  
to state:

(a) what progress has been made un-  
der literacy programme in the country  
particularly in Bihar during the last  
three years.

(b) what are the details thereof in  
this respect state-wise.

(c) whether Bihar has a lower literacy  
rate among other states; and

(d) what steps have been taken by  
Government with regard to reducing  
illiteracy in the state?

THE DEPUTY MINISTER IN THE  
MINISTRY OF HUMAN RESOURCE